GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA STARRED QUESTION NO. 340 TO BE ANSWERED ON 11TH DECEMBER, 2019

SALE OF BSNL AND MTNL

†*340. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is contemplating to merge the Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) and if so, the details thereof; and
- (b) whether the Government is considering to sell the aforesaid/ resultant merged unit and if so, the details thereof?

ANSWER

MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. *340 FOR 11^{TH} DECEMBER, 2019 ON "SALE OF BSNL AND MTNL".

- (a) The Cabinet in the meeting held on 23.10.2019 approved a revival plan for Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) which, inter-alia, includes in principle approval for merger of BSNL and MTNL.
- (b) No proposal to sell the resultant merged unit is under consideration.
